

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/155 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, 8<sup>th</sup> January, 2025.

Sub:- **Casual leave.**

Ref:- No. HC (IB)-VIG/01/2024/ dated 03.01.2024.

Sir,

With reference to the above, I am directed to inform you Shri Tageng Padoh, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh have been granted **4 (four) days casual leave w.e.f. 07.01.2025 to 10.01.2025, along with station leave permission from 05.01.2025 to 12.01.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2008(Pt.)/156-157 /A, dated ,08-01-2025**

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**

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